

Territories can apply under the scheme. There is no specific allocation of slots for any State/Union Territory.

India BPO Promotion Scheme in Bihar

†1347. SHRI SATISH CHANDRA DUBEY: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of businessmen/persons benefited under the India BPO Promotion Scheme (IBPS);

(b) the status of this scheme in Bihar, the details of the number of BPOs opened there and jobs created under this scheme so far; and

(c) the State-wise number of persons provided with employment under IBPS across the country?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) to (c) Under India BPO Promotion Scheme (IBPS), 190 companies have been allocated total 51,297 BPO/ITES seats to setup 276 BPO/ITES units across the country. Out of these, 249 units have started operation providing direct employment to over 36,000 people. In the State of Bihar, 12 BPO/ITES units have started operations providing direct employment to 1415 persons. The State-wise details of employment under IBPS are given in the Statement.

Statement

State/UT-wise details of employment under IBPS

State/UT	Employment
Andhra Pradesh	9659
Bihar	1415
Chandigarh U.T.	15
Chhattisgarh	236
Gujarat	3
Haryana	187

†Original notice of the question was received in Hindi.

State/UT	Employment
Himachal Pradesh	151
Jammu and Kashmir U.T.	529
Jharkhand	2198
Karnataka	1348
Kerala	364
Madhya Pradesh	1057
Maharashtra	2177
Odisha	2642
Puducherry U.T.	154
Punjab	3623
Rajasthan	624
Tamil Nadu	8306
Telangana	217
Uttar Pradesh	784
Uttarakhand	321
West Bengal	183
TOTAL	36193

Impact of H-1B Visa restrictions on IT companies

†1348. SHRI P. L. PUNIA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of H-1B Visa applied by Indian companies per year, the details thereof;

(b) the share of Indian companies in H-1B Visa issued by the US, the details of the impending loss of employment and trade after the imposition of the restrictions;

†Original notice of the question was received in Hindi.